

Chief Justice's Court

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 728 of 2023

Petitioner :- Sanjay Sharma

Respondent :- State Of U.P. Thru. Additional Chief Secretary,
Department Of Housing And Urban Planning And Others

Counsel for Petitioner :- Abhinav Singh, Shashank Singh

Counsel for Respondent :- C.S.C., Ratnesh Chandra

Hon'ble Pritinker Diwaker, Chief Justice

Hon'ble Rajan Roy, J.

1. Sri Abhinav Singh, learned counsel for the petitioner, learned Standing Counsel for the State-respondents and Sri Ratnesh Chandra, learned counsel for the Development Authority.
2. Learned counsel for the State and Development Authority pray for and are granted four weeks' time to file counter.
3. List this case after four weeks.

Order Date :- 16.8.2023

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(Rajan Roy, J.) (Pritinker Diwaker, C.J.)